

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/350/A

From:- Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To  
**The Director  
Odisha Judicial Academy  
Cuttack, Odisha.**

Dated- Guwahati, the 28<sup>th</sup> January, 2015

Sub : Nominations for the ensuing **National Seminar on "Enhancing Judicial Capability (Review on Rules, Practices and Technology)", scheduled to be held from 07<sup>th</sup> to 08<sup>th</sup> February, 2015 at Cuttack, Odisha.**

Ref. : Your letter vide No. O.J.A. 74 (23), dated 17.01.2015

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the High Court has been pleased to **nominate Hon'ble Mr. Justice (Retd.) A.C. Upadhyay, Director, Judicial Academy, Assam, to attend the aforesaid National Seminar, organized by the Odisha Judicial Academy on 07<sup>th</sup> & 08<sup>th</sup> February, 2015 at Cuttack, Odisha.**

Further, Hon'ble the High Court has been pleased to **nominate Shri S.K. Poddar, Additional District & Sessions Judge, No. 2, Kamrup (Metro), Guwahati and Shri Dipak Thakuria, Chief Judicial Magistrate, Kamrup (Metro), Guwahati to attend the aforesaid Seminar.**

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

*28.01.15*  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/351 - 366/A dated 28.01.2015

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar General, Orissa High Court, Cuttack.
5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup (M), Guwahati. He is requested to inform the nominated participants accordingly.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (Vig. / Judl. / PM & P ), Gauhati High Court, Guwahati.
9. Shri S.K. Poddar, Additional District & Sessions Judge, No. 2, Kamrup (M), Guwahati.
10. Shri Dipak Thakuria, Chief Judicial Magistrate, Kamrup (M), Guwahati.

**The nominated participants above are requested to send their travel itinerary to the Director, Odisha Judicial Academy, Cuttack-14 through e-mail [(dir.oja@nic.in) or (orissajudicialacademy@gmail.com)] or Fax (0671-2365194) or Mob. : 09437111399.**

11. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.

12. The Administrative Officer, Judicial Academy, Assam. He is requested to inform the Hon'ble Director, Judicial Academy, Assam accordingly.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of the Gauhati High Court immediately.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM